

Shri Harish Chandra Mathur: Could he give us some idea? He has been saying it during his budget speech also and we have not been able to get any idea, as to what he means by duplication. Does it mean that he does not want duplication?

Mr. Speaker: I will give the hon. Member an opportunity to speak on the cut motibns Then he may get a reply.

Shri Harish Chandra Mathur: There is no direct answer to my question, and that is my trouble.

Shri Tyagi: In the case of the Delhi-Shahdara-Saharanpur railway line which is owned by a private company, the Government has curtailed the number of vehicles running on the road parallel to the railway line. Is the same policy going to be enforced on other lines?

Shri Jagjivan Ram: As I said, the entire question of co-ordination between the various modes of transport is under examination by the Planning Commission, Transport Ministry and the Railway Ministry. I will not anticipate the decision in the matter.

Shri Harish Chandra Mathur: May I know whether the additional taxes on diesel oil and motor tyres have been due to the suggestions from the Railway Ministry because of this competition, apart from revenue considerations?

Shri Jagjivan Ram: There was no suggestion from the Railway Ministry to that effect.

Shri Tangamani: In view of the importance of this subject, may I know whether the Government will consider the appointment of a study group consisting of experts and public men to devise ways and means of preventing this competition?

Shri Jagjivan Ram: The Planning Commission is examining this question from all aspects already.

Shri Dasappa: May I know whether the Transport Ministry is being con-

sulted in this matter specifically and, if so, may I know what its views are?

Shri Jagjivan Ram: As I said yesterday and also just now, the entire question is under examination by the Planning Commission, the Ministry of Transport and the Ministry of Railways.

Shri Harish Chandra Mathur: Is it not a fact that the Railway administration appointed a team of certain officers who were asked to make a study of the problem in all its aspects and, if so, may I know whether they have done that work and what conclusions they have reached?

Shri Jagjivan Ram: The Railway Ministry was to submit a paper to the Planning Commission for examination of the whole question; that paper will also be examined when the matter is dealt with

are on Fatehpur-Churu Line

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Will the Minister of Railways be pleased to state:

(a) whether Government have received any representation about the enhanced fare charged on the Fatehpur-Churu Railway link; and

(b) if so, whether Government have considered the same and taken any decision in the matter?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) Yes, Sir

(b) The matter is under consideration.

Shri Morarka: Is it not a fact that the previous Railway Minister, Shri Lal Bahadur Shastri, assured us that this inflated rate will apply only for a limited period, and since this railway line is being worked for the last two years, may I know for how long the Government want to keep this inflated rate?